Annexure - 3

Name of the Corporate Debtor:- Geeta Refinery Private Limited **Date of commencement of CIRP :3rd March, 2023** **List of creditors as on : 2nd September, 2024**

List of secured Financial creditors not belonging to any class of creditors

Sl. No.	Name of creditor	Details of claim received		Details of claim received						Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amountt of claim under verification	Remarks , if any
		Date of receipt	Amount claimed	Amount of provisionally claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party	% of Voting share					
1	State Bank of India	17.03.2023	2,12,41,46,634	2,12,41,46,634	Secured	44,20,89,577.68	44,20,89,577.68	NO	98.74				NIL	
2	RBL Bank Limited	17.03.2023	2,71,57,067	2,71,57,067	Secured			NO	1.26				NIL	
3	Canara Bank	14.12.2023	38,92,09,682.56	-								38,92,09,682.56		As per the NCLT order dated 18.07.2024 the same is rejected
	TOTAL		**254,05,13,384**	**215,13,03,701**										